

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2693  
ANSWERED ON:08.08.2003  
BAN ON RECRUITMENT  
RAGHUNATH JHA;SHEESH RAM SINGH RAVI

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Department of Expenditure issued orders on August 5, 1999 imposing a ban on all recruitment with immediate effect as an austerity measure and the financial advisors of ministries were to ensure completion of a review of the vacant posts in a time bound manner in consultation with Department of Expenditure and to make available the details in this regard to that Department;
- (b) whether the financial advisors of the ministries completed the desired review and
- (c) if so, how many vacant posts were not filled up except with the approval of the Expenditure Department and the amount of savings made in the expenditure on pay and allowances?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

(a): Yes, Sir. However, vide subsequent instructions issued on 24.9.2000, the Ministries/Departments were advised to abolish posts lying vacant for over a year. In exceptional cases, revival of such posts is considered based on merits.

(b) & (c):No such data has been centrally maintained.